

To:

All concerned officers.

Copy to:

1. Shri Pradeep Toppo, Under Secretary to the Government of India, Ministry of Commerce and Industry, DPIIT, Udyog Bhavan, New Delhi – 110 011 with reference to Ministry's letter No. P-24017/40/2020-IPR-I dated 05.08.2021.
2. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
3. Head of Office, RGNIIPM, Nagpur.
4. Dr. Dinesh P. Patil, Deputy Controller of Patents & Designs and Head (Technical), Office of CGPDTM, Mumbai.
5. Shri Kalyan Revella, Deputy Secretary and Head (Finance), Office of CGPDTM, Mumbai.
6. Pay & Accounts Officer, PDTM, Mumbai
7. IT Section – for making updation on the official website
8. Office Order file
9. Guard file



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कार्यालय महानियंत्रक एकस्व, अभिकल्प एवं व्यापार चिन्ह

Office of The Controller General

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No: CGPDTM-11018(11)/2/2021-CGPO/23

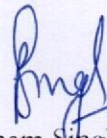
Date: 03.08.2021

OFFICE ORDER No. 15 of 2021

In compliance with the instructions issued vide CVC Circular No. 03/09/13 dated 11.09.2013 the following posts in the Office of the Controller General of Patents, Designs and Trade Marks and offices under its administrative control have been identified and declared as sensitive with immediate effect.

Sl No.	Name of Office /Section/ Division	Posts identified and declared as sensitive
1.	Patent Office, Chennai, Delhi, Mumbai, Kolkata	Head of Office Drawing and Disbursing Officer GPM Section In-charge
2.	Trade Marks Registry, Ahmedabad, Chennai, Delhi, Mumbai, Kolkata	Head of Office Drawing and Disbursing Officer
3.	Rajiv Gandhi National Institute of Intellectual Property Management, Nagpur	Head of Office Drawing and Disbursing Officer
4.	Geographical Indications Registry, Chennai	Head of Office Drawing and Disbursing Officer
5.	IT Section, Patent Office, Delhi	Officer(s) posted in this Section
6.	Office of CGPDTM, Mumbai (Administration & Establishment Division)	Officer(s) posted in this Division (excluding Director which is a tenure post)
7.	Office of CGPDTM, Mumbai (Budget & Finance Division)	Officer(s) posted in this Division (excluding Deputy Secretary which is a tenure post)

2. This issues with the approval of the Controller General of Patents, Designs and Trade Marks.


(Poonam Singh)
Director

To,

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, Trade Marks Registry, Ahmedabad, Chennai, Delhi, Kolkata and Mumbai.

3. Head of Office, RGNIIPM, Nagpur.
4. Head of Office, Geographical Indications Registry, Chennai.
5. Dr. Dinesh P. Patil, Deputy Controller of Patents & Designs and Head (Technical), Office of CGPDTM, Mumbai
6. Shri Kalyan Revella, Deputy Secretary and Head (Finance), Office of CGPDTM, Mumbai
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